

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CP (IB)/02/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	IL&FS Financial Services Ltd. Vs Adhunik Meghalaya Steels Pvt. Ltd
UNDER SECTION	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. Shaunak Mitra, Adv.
Ms. Kiran Sharma, Adv.

For Respondent (s) : Mr. Sujit Banerjee, Adv.
Mr. Nilay Sengupta, Adv.

ORDER

Learned Counsel Mr. Shaunak Mitra appears on behalf of the Financial Creditor. Respondent Corporate Debtor is represented by Learned Counsel Mr. Sujit Banerjee, who accepts notice and undertakes to file Vakalatnama within one weeks' time.

Respondent is given final opportunity to file their reply affidavit within one week from today, failing which their right to file reply shall stand forfeited. Copy of reply thereof shall be served on the counsel on record for the opposite party.

List for arguments on **30.04.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)